

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3138
TO BE ANSWERED ON 13th DECEMBER, 2024**

FUNDS FOR NATIONAL HEALTH MISSION IN KERALA

3138. SHRI N K PREMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has initiated any action for releasing the National Health Mission (NHM) fund to the State of Kerala with full arrears, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has issued any guidelines for branding of Centrally Sponsored Schemes (CSS), if so, the details thereof;
- (c) the details regarding the aims for branding of NHM;
- (d) whether all the States across the country complied with the branding guidelines, if so, the details thereof, State/UT-wise including Kerala;
- (e) whether the Government of Kerala has filed any report regarding the difficulties faced by the public due to the delay in release of the said fund; and
- (f) if so, the details thereof along with the action taken thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (f): Under National Health Mission, technical and financial support is provided to the States/UTs for improvement in health infrastructure & strengthening healthcare systems.

All the States/UTs execute a Memorandum of Understanding (MoU) with Government of India as per framework of National Health Mission (NHM), which mandates compliance by the States of the guidelines issued under NHM as per the Clause 10.3 and 10.10.

State Government of Kerala vide letter dated 26th June 2024, has informed that Health and Family Welfare Department of Kerala has issued an order to comply with the guidelines of Government of India.

In pursuance of commitment of compliance, an amount of Rs. 702.63 cr. has been released out of allocation of Rs. 913.24 crore for the FY 2024-25 under NHM.
